


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.310 /9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Baba Jagta Shuttering Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastrdtructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV For Adv. Gursat Singh	Adv	9866605055	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	Advocate	99088 88234	
Madhuri K	Advocate	99480 60888	

ORDER

Learned counsel Mr.Santosh Jadhav present on behalf of Mr.Gursat Singh for Petitioner. Learned counsel Mr.Avinash Desai and Ms.Madhuri K present for Respondent.

Mr.Avinash Desai filed vakalat for Respondent.

Respondent not filed counter.

Respondent shall file counter if any, within one week serving copy in advance to the petitioner and file proof of service or else it will be treated that Respondent has no counter to file.

List the matter on 20.08.2018.


MEMBER JUDICIAL